

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of SEPTEMBER, 2022									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of SEPTEMBER, 2022							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of SEPTEMBER, 2022							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of SEPTEMBER, 2022						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of SEPTEMBER, 2022**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna		NIL			
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam		NIL			

Form.6
Contested commercial cases disposed during the month of SEPTEMBER, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.11/2020 COS.1/2019 (P.D.J. Court, Krishna)	Uni Bait Foods (P) Ltd Vs DMR Acqua Foods & Needs & 4 Others	S.V.Pandu Rangarao Vs P.Varada Rajulu	10.05.2020 (19.02.2019)	No	30.09.2022	861	Contested	-	-	Indian Contract Act

Form.6
Contested commercial cases disposed during the month of SEPTEMBER, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 1/2020 (Old OS 736/2014)	M/s. Prathyusha Resourses & Infra Pvt. Ltd. Vs. M/s. Suhana Minerals & Metals	Sri. K.V. Rama Murthy, Advocate for Plaintiff Vs. Sri. G.Saibaba & Srinivas, Advocates for Defendant	20.01.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 26.11.2014)	No	09.09.2022	2844 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC

2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2020 (Old COS 1/2019)	M/s. Sai Kiran Food Services Vs. M/s. Jagson International Limited	Smt. G. Venkateswari and Sri. I. Santharao , Advocates for Plaintiff Vs. Sri. P.A. Chowdary , Advocate for Defendant	10.03.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 08.02.2019)	No	16.09.2022	1316 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC
---	---	---------------	------------------------------	--	--	---	----	------------	-----------	-----------	---	---	--------------------------------

* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of SEPTEMBER, 2022

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	67	1	2	66
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	195	6	3	198

REGISTRAR (INQUIRIES)